

DIVISION BENCH

ITEM NO. 112

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No.234/2022 IN CP (IB) No.113/ALD/2017

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st November,
2022, 12:30 pm**

NAME OF THE COMPANY	PUNJAB NATIONAL BANK V/S PARERHAT GAS INDUSTRIES LTD
UNDER SECTION	7 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Vipin Garg alongwith Sh. Krishna Goel, Advs. : *For the applicant in IA No.234/2022*

Sh. Ankit Saran, Adv. : *For the respondent no.1 in IA No.234/2022*

Sh. Aman Kumar Dwivedi, Adv. : *For the respondent no.2 in IA No.234/2022*

Sh. Prabodh Kumar Bajpai, Adv. : *For the respondent no.3 in IA No. 234/2022*

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to
06th December, 2022.

—Sd—

**Dr. R.C. Srivastava
(Court Officer)**

21st November, 2022

*Priya Agarwal
(Stenographer)*